

**MARRIED WOMEN (PROTECTION OF
RIGHTS) BILL***

15.34 hrs.

[English]

SHRIMATI BASAVARAJESWARI (Bellary): I beg to move for leave to introduce a Bill to protect the rights of a married woman and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to protect the rights of a married woman and for matters connected therewith."

The motion was adopted

SHRIMATI BASAVARAJESWARI: I introduce the Bill.

15.33 1/2 hrs.

**BANNING OF SEX DETERMINATION
TEST, BILL***

[English]

SHRIMATI BASAVARAJESWARI (Bellary): I beg to move for leave to introduce a Bill to provide for ban on pre-birth sex determination tests and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for ban on pre-birth sex determination tests and for matters connected therewith."

The motion was adopted

SHRIMATI BASAVARAJESWARI: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 155)

[English]

SHRI S.M. GURADDI (Bijapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI S.M. GURADDI: I introduce the Bill.

15.34 1/2 hrs.

CONSTITUTION (AMENDMENT) Bill*

(Substitution of new article for article 263)

[English]

SHRI S.M. GURADDI (Bijapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to move a Bill further to amend the Constitution of India."

The motion was adopted

SHRI S.M. GURADDI: I introduce the Bill.